

antiquity in terms of the Antiquities and Art Treasures Act, 1972.

#### Development of Paradip Port

2601. SHRI CHINTAMANI JENA :  
DR. T. KALPANA DEVI :

Will the Minister for SURFACE TRANSPORT be pleased to state :

(a) the steps taken so far for the development of Paradip Port in Orissa;

(b) whether any foreign country has offered its help for the development of this port;

(c) if so, the name of the company and the country which has offered its help and on what terms and conditions; and

(d) the decision of Union Government thereto ?

THE MINISTER OF SURFACE TRANSPORT (SHRI RAJESH PILOT) :  
(a) An outlay of Rs 42 50 crores has been included in the 7th Five Year Plan and an amount of Rs. 10.25 crores has been provided in the Annual Plan 1986-87 for development schemes of Paradip Port. The important facilities provided in the artificial harbour are a fully mechanised iron ore berth, three general cargo berths and a captive fertilizer berth for Paradip Phosphates Ltd.

(b) to (d). A proposal for upgrading the Port facilities for iron ore vessels of size upto 1,70,000 DWT with a loaded draft of 17 M has been received from M/c. Hyundai Corporation of South Korea through minerals and Metals Trading Corporation of India Ltd. The proposal is in a preliminary stage.

#### Hospitals for Leprosy Patients in Delhi

2602. SHRI V. KRISHNA RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether a hospital for leprosy patients is being built at Nand Nagri, New Delhi;

(b) whether Government also propose to build a hospital for leprosy patients at Alipur;

(c) if so, the number of beds proposed in these hospitals; and

(d) when these hospitals will start functioning ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). No, Sir.

(c) and (d). Does not arise.

#### Electrification of Bangalore-Madras Railway Line

2603. SHRI V. KRISHNA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) the amount allocated during the Seventh Plan period for electrification of the railway line between Bangalore and Madras; and

(b) the expected time by which the electrification work between these two cities would be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Rs. 13.11 crores, during the first three years of Seventh Plan.

(b) No target date has been fixed for the same.

#### Financial Assistance to Cultural Organisations

2604. SHRI V. KRISHNA RAO :  
SHRI SOMNATH RATH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the purposes for which financial assistance is given by Union Government to cultural organisations include purchase of equipments, furnitures and other furnishings in the building;

(b) if so, the norms for such assistance and its pattern; and

(c) the number of cultural organisations which have received assistance under this scheme for building and other purposes, state-wise ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) Yes, Sir. These are covered under the scheme of building grants given to cultural organisations.

(b) The institutions/organisations exclusively working in the cultural field of dance, drama, music, fine arts, indology, literature, other than religious institutions public libraries, museums municipalities, schools, universities institutions fully financed by Central Government/State Governments, for the last 5 years and registered at least for a period of two years under the Registration of Societies Act (XII of 1860) or similar acts and which are recommended by State Governments/Union Territories Administrations will qualify for applying for a grant. The selection is recommended by an Expert Committee constituted for this purpose. The maximum assistance admissible to an organisation will be 50% of the expenditure, excluding the cost of land subject to maximum of Rs. 2.00 lakhs per organisation to be utilised at the option of the grantee either exclusively for the construction of building or for the construction of building and equipments. The quantum of assistance for equipments shall not exceed Rs. 50,000 and shall be of non-recurring nature. The grants are given in suitable instalments.

(c) From 1980-81 onwards 166 cultural organisations have received financial assistance under the scheme of building grants to cultural organisations. The State-wise number of the cultural organisations are given below :

Andhra Pradesh	4
Assam	32
Bihar	8

Gujarat	5
Haryana	1
Jammu and Kashmir	1
Karnataka	12
Kerala	29
Madhya Pradesh	2
Maharashtra	8
Manipur	6
Meghalaya	3
Orissa	16
Punjab	3
Rajasthan	9
Sikkim	1
Tamil Nadu	8
Tripura	1
Uttar Pradesh	5
West Bengal	2
Andaman and Nicobar Islands	1
Chandigarh	5
Delhi	3
Goa Daman and Diu	1
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	166
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[Translation]

Daily Wage Workers in Delhi Hospitals

2606. SHRI RAJ KUMAR RAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of workers working on daily wages in various Central hospitals of